

**Office of Directorate General of Foreign Trade
Udyog Bhawan New Delhi -110011**

SCOMET Minutes IMWG

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 01/2019-20 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) held on 25.04.2019 at Udyog Bhavan, New Delhi

Meeting No. 01 (2019-20) of Inter-Ministerial Working Group (IMWG) was held under the Chairmanship of Shri Nikunj Kumar Srivastava, Addl. DGFT on 25.04.2019 at 02.30 P.M in Room No. 04, H-Wing, Udyog Bhavan, New Delhi to consider the applications for export of 'SCOMET' items.

2. Altogether 103 applications (including 53 deferred cases) were considered by the IMWG, out of which total 39 cases were Approved (including 32 *post-facto* approvals, 01 case rejected, 03 withdrawn, 08 cases dropped due to policy change, vide Notification No.02/2015-20 dated 24.04.2019, and remaining 52 cases deferred due to want of comments/NOC from concerned IMWG member agencies or in await of information/clarification from the applicant firms. After deliberations, the decisions of the IMWG are indicated in the tabulated statement given below:

PART – A: Details of cases (applications)

Sl. No.	Applicant/Firm name Exporter	DGFT (Hqrs.) File No.	Decision of IMWG
1.	Ms.MARVELL INDIA PRIVATE LIMITED,BANGALORE,	01/21/089/50296/AM19/	Approved <i>Post-facto</i> by IMWG
2.	Ms.MARVELL INDIA PRIVATE LIMITED,BANGALORE,	01/21/089/50287/AM19/	Approved <i>Post-facto</i> by IMWG
3.	Ms.L&T VALVES LIMITED,MUMBAI	01/21/089/50310/AM19/	Approved
4.	Ms.MERSEN INDIA PVT LTD,BANGALORE,KARNATAKA	01/21/089/50385/AM19/	Approved <i>Post-facto</i> by IMWG
5.	Ms.FLEXTRONICS TECHNOLOGIES (I) P.LTD., BANGALORE	01/21/089/50387/AM19/	Application withdrawn by the firm.
6.	Ms.SWISS GLASCOAT EQUIPMENTS LTD,,GUJARAT	01/21/089/50388/AM19/	Approved <i>Post-facto</i> by IMWG
7.	Ms.QUALCOMM INDIA PVT LTD,WHITEFIELD,KARNATAKA	01/21/089/50389/AM19/	Approved <i>Post-facto</i> by IMWG
8.	Ms.SGL CARBON INDIA PVT. LTD.,TAL SHIRUR, MAHARASHTRA	01/21/089/50402/AM19/	Approved <i>Post-facto</i> by IMWG
9.	Ms.SWISS GLASCOAT EQUIPMENTS LTD,,GUJARAT	01/21/089/50404/AM19/	Deferred
10.	Ms.SEVERN GLOCON INDIA PRIVATE LIMITED,CHENNAI.	01/21/089/50422/AM19/	Approved <i>Post-facto</i> by IMWG
11.	Ms.IHMA INDIA LLP,DELHI,DELHI	01/21/089/50425/AM19/	Approved <i>Post-facto</i> by IMWG
12.	Ms.VAR ELECTROCHEM PRIVATE LIMITED,HYDERABAD	01/21/089/50430/AM19/	Approved <i>Post-facto</i> by IMWG
13.	Ms.VAR ELECTROCHEM PRIVATE LIMITED,HYDERABAD,	01/21/089/50429/AM19/	Approved <i>Post-facto</i> by IMWG

14.	Ms.SANDHYA INDUSTRIAL CHEMICAL EXPORT PVT. LTD., VALSAD, GUJARAT	01/21/089/50436/AM19/	Approved Post-facto by IMWG
15.	Ms.L&T VALVES LIMITED, MUMBAI,	01/21/089/50440/AM19/	Approved
16.	Ms.BALAJI AMINES LIMITED, SOLAPUR, MAHARASHTRA	01/21/089/50441/AM19/	Approved Post-facto by IMWG
17.	Ms.CELLIBER TECHNOLOGIES PRIVATE LIMITED, BANGALORE,	01/21/089/50448/AM19/	Approved Post-facto by IMWG
18.	Ms.FLOWSERVE INDIA CONTROLS PVT LTD, BANGALORE,	01/21/089/50444/AM19/	Deferred. It has been noted that the consignee is not responsive to the repeated communications of the Embassy of India. The firm may sensitize the consignee to cooperate in expeditious end use verification.
19.	Ms.NOKIA SOLUTIONS AND NETWORKS INDIA PVT LIMITED, CHENNAI, TAMIL NADU	01/21/089/50450/AM19/	Deferred. The committee noted that the application is for direct transfer of controlled items without end use statement. It has been decided to obtain EUC from all intended end users to process the case further. Till then the application will be kept in abeyance.
20.	Ms.NAVIN FLUORINE INTERNATIONAL LIMITED, MUMBAI	01/21/089/50454/AM19/	Rejected. The end user is reported to be a registered chemical trader and not a manufacturer.
21.	Ms.BHAGWATI ORGANICS PVT. LTD., AHMEDABAD	01/21/089/50461/AM19/	Approved Post-facto by IMWG
22.	Ms.QUALCOMM INDIA PVT LTD, WHITEFIELD, KARNATAKA	01/21/089/50459/AM19/	Approved Post-facto by IMWG
23.	Ms.GLOBE CARBON INDUSTRIES, DIST. THANE, MA	01/21/089/50466/AM19/	Approved Post-facto by IMWG
24.	Ms.SOPHOS TECHNOLOGIES PRIVATE LIMITED, AHMEDABAD,	01/21/089/50464/AM19/	Deferred
25.	Ms.SEVERN GLOCON INDIA PRIVATE LIMITED, CHENNAI. TAMIL NADU.	01/21/089/50467/AM19/	Approved Post-facto by IMWG
26.	Ms.HONEY WELL TECHNOLOGY SOLUTIONS LAB PVT LTD, BANGALORE, KARNATAKA	01/21/089/50468/AM19/	Approved Post-facto by IMWG
27.	Ms.FLOWSERVE INDIA CONTROLS PVT LTD, KANCHIPURAM DIST, TAMIL NADU	01/21/089/50471/AM19/	Approved Post-facto by IMWG
28.	Ms.CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD., PUNE	01/21/089/50474/AM19/	Approved Post-facto by IMWG
29.	Ms.ANTICORROSIVE EQUIPMENT PVT.LTD., DADAR, MUMBAI, MAHARASHTRA	01/21/089/50475/AM19/	Approved Post-facto by IMWG

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30.	Ms.WIPRO GE HEALTHCARE PVT. LTD.,BANGALORE,KARNATAKA	01/21/089/50476/AM19/	Application withdrawn by the firm.
31.	Ms.UPL LTD.,BANDRA EAST,MAHARASHTRA	01/21/089/50477/AM19/	Approved <i>Post-facto</i> by IMWG
32.	Ms.HAWA VALVES (INDIA) PVT. LTD.,NAVI MUMBAI, MAHARASHTRA	01/21/089/50482/AM19/	Approved <i>Post-facto</i> by IMWG
33.	Ms.BALAJI AMINES LIMITED,SOLAPUR,MAHARASHTRA	01/21/089/50484/AM19/	Deferred
34.	Ms.MD ENGINEERING,BHANDUP WEST,MAHARASHTRA	01/21/089/50483/AM19/	Approved <i>Post-facto</i> by IMWG
35.	Ms.L&T VALVES LIMITED,MUMBAI,MAHARASHTRA	01/21/089/50486/AM19/	Approved <i>Post-facto</i> by IMWG
36.	Ms.QUALCOMM INDIA PVT LTD,WHITEFIELD,KARNATAKA	01/21/089/50487/AM19/	Application withdrawn by the firm.
37.	Ms.FLOWSERVE INDIA CONTROLS PVT LTD, BANGALORE,	01/21/089/50489/AM19/	Approved
38.	Ms.DE DIETRICH PROCESS SYSTEMS INDIA PRIVATE LIMITED.,HYDERABAD,T	01/21/089/50490/AM19/	Approved
39.	Ms.SANDHYA INDUSTRIAL CHEMICAL EXPORT PVT. LTD.,VALSAD,GUJARAT	01/21/089/50491/AM19/	Approved
40.	Ms.ANTICORROSIVE EQUIPMENT PVT.LTD.,DADAR, MUMBAI, MAHARASHTRA	01/21/089/50492/AM19/	Approved <i>Post-facto</i> by IMWG
41.	Ms.TRANter INDIA PRIVATE LIMITED,SHIRUR PUNE,MAHARASHTRA	01/21/089/50495/AM19/	Deferred
42.	Ms.GMM PFAUDLER LIMITED,DIST ANAND, GUJARAT	01/21/089/50494/AM19/	Deferred
43.	Ms.KSB LIMITED,PIMPRI PUNE,MAHARASHTRA	01/21/089/50496/AM19/	Deferred
44.	Ms.NAVIN FLUORINE INTERNATIONAL LIMITED,MUMBAI	01/21/089/50498/AM19/	Approved <i>Post-facto</i> by IMWG
45.	Ms.CMI FPE LTD.,MUMBAI,MAHARASHTRA	01/21/089/50506/AM19/	Deferred
46.	Ms.GE INDIA INDUSTRIAL PRIVATE LIMITED,BANGALORE	01/21/089/50504/AM19/	Deferred
47.	Ms.GE INDIA INDUSTRIAL PRIVATE LIMITED,BANGALORE,	01/21/089/50502/AM19/	Deferred
48.	Ms.GE INDIA INDUSTRIAL PRIVATE LIMITED,BANGALORE,	01/21/089/50501/AM19/	Deferred
49.	Ms.GE INDIA INDUSTRIAL PRIVATE LIMITED,BANGALORE,	01/21/089/50500/AM19/	Deferred

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50.	Ms.GE INDIA INDUSTRIAL PRIVATE LIMITED,BANGALORE,	01/21/089/50505/AM19/	Deferred
51.	Ms.GE INDIA INDUSTRIAL PRIVATE LIMITED,BANGALORE,	01/21/089/50503/AM19/	Deferred
52.	Ms.ALKYL AMINES CHEMICALS LTD,NAVI MUMBAI	01/21/089/50512/AM19/	Approved
53.	Ms.FLOWSERVE INDIA CONTROLS PVT LTD,KANCHIPURAM	01/21/089/50509/AM19/	Approved <i>Post-facto</i> by IMWG
54.	Ms.GE INDIA INDUSTRIAL PRIVATE LIMITED,BANGALORE	01/21/089/50510/AM19/	Deferred
55.	Ms.QUALCOMM INDIA PVT LTD,WHITEFIELD,KARNATAKA	01/21/089/50508/AM19/	Approved <i>Post-facto</i> by IMWG
56.	Ms.GMM PFAUDLER LIMITED,DIST ANAND, GUJARAT	01/21/089/50511/AM19/	Deferred
57.	Ms.AMINES AND PLASTICIZERS LIMITED,NAVI MUMBAI	01/21/089/50513/AM19/	Approved <i>Post-facto</i> by IMWG
58.	Ms.KUTCH CHEMICAL INDUSTRIES LTD,GANDHIDHAM KUTCH,GUJARAT	01/21/089/50515/AM19/	Deferred
59.	Ms.KUTCH CHEMICAL INDUSTRIES LTD,GANDHIDHAM KUTCH,GUJARAT	01/21/089/50514/AM19/	Deferred
60.	Ms.CALIBRE CHEMICALS PVT.LTD.,BOMBAY	01/21/089/50518/AM19/	Deferred
61.	Ms.CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD.,PUNE	01/21/089/50516/AM19/	Deferred
62.	Ms.TITANIUM EQUIPMENT AND ANODE MFG. CO. LTD., SALAI,VANDALUR,CHENNAI	01/21/089/50519/AM19/	Approved
63.	Ms.PHARMA CHEMICALS INDUSTRIES,MUMBAI	01/21/089/50517/AM19/	Deferred
64.	Ms.VISWAAT CHEMICALS LIMITED,MUMBAI ,MAHARASHTRA	01/21/089/50520/AM19/	Deferred
65.	Ms.STANDARD GLASS LINING TECHNOLOGY PVT LTD,HYDERABAD, AP.	01/21/089/50521/AM19/	Deferred
66.	Ms.NOKIA SOLUTIONS AND NETWORKS INDIA PVT LIMITED,GURGAON,HARYANA	01/21/089/50523/AM19/	Deferred
67.	Ms.AMINES AND PLASTICIZERS LIMITED,NAVI MUMBAI,	01/21/089/50522/AM19/	Approved <i>Post-facto</i> by IMWG
68.	Ms.BOEING INDIA PRIVATE LIMITED,BENGALURU	01/21/089/50524/AM19/	Deferred
69.	Ms.AMINES AND PLASTICIZERS LIMITED,NAVI MUMBAI,	01/21/089/50528/AM19/	Dropped in view of Notification No.02/2015-20, dated 24.04.2019
70.	Ms.AMINES AND PLASTICIZERS	01/21/089/50539/AM19/	Approved <i>Post-facto</i> by

E. David

	LIMITED,NAVI MUMBAI		IMWG
71.	Ms.AMINES AND PLASTICIZERS LIMITED,NAVI MUMBAI	01/21/089/50537/AM19/	Dropped in view of Notification No.02/2015-20, dated 24.04.2019
72.	Ms.GRAPHITE INDIA LIMITED,NASHIK	01/21/089/50529/AM19/	Deferred
73.	Ms.GRAPHITE INDIA LIMITED,NASHIK	01/21/089/50531/AM19/	Deferred
74.	Ms.GRAPHITE INDIA LIMITED,NASHIK	01/21/089/50532/AM19/	Deferred
75.	Ms.SWISS GLASCOAT EQUIPMENTS LTD,GUJARAT	01/21/089/50527/AM19/	Deferred
76.	Ms.AMINES AND PLASTICIZERS LIMITED,NAVI MUMBAI,MAHARASHTRA	01/21/089/50533/AM19/	Deferred
77.	Ms.AMINES AND PLASTICIZERS LIMITED,NAVI MUMBAI,MAHARASHTRA	01/21/089/50538/AM19/	Dropped in view of Notification No.02/2015-20, dated 24.04.2019
78.	Ms.SPECIALITY PRODUCTS RESEARCH GROUP,PUNE	01/21/089/50525/AM19/	Deferred
79.	Ms.AMINES AND PLASTICIZERS LIMITED,NAVI MUMBAI,MAHARASHTRA	01/21/089/50535/AM19/	Dropped in view of Notification No.02/2015-20, dated 24.04.2019
80.	Ms.AMINES AND PLASTICIZERS LIMITED,NAVI MUMBAI,MAHARASHTRA	01/21/089/50536/AM19/	Dropped in view of Notification No.02/2015-20 dated 24.04.2019
81.	Ms.AMINES AND PLASTICIZERS LIMITED,NAVI MUMBAI,MAHARASHTRA	01/21/089/50540/AM19/	Dropped in view of Notification No.02/2015-20, dated 24.04.2019
82.	Ms.SPECIALITY PRODUCTS RESEARCH GROUP,PUNE,	01/21/089/50526/AM19/	Deferred
83.	Ms.AMINES AND PLASTICIZERS LIMITED,NAVI MUMBAI,MAHARASHTRA	01/21/089/50534/AM19/	Dropped in view of Notification No.02/2015-20, dated 24.04.2019
84.	Ms.ASTERIA AEROSPACE PRIVATE LIMITED,BANGALORE	01/21/089/50001/AM20/	Deferred
85.	Ms.ALYL AMINES CHEMICALS LTD,NAVI MUMBAI	01/21/089/50003/AM20/	Deferred
86.	Ms.STERLING AUXILIARIES PVT LTD,MUMBAI-	01/21/089/50004/AM20/	Deferred
87.	Ms.TITANIUM EQUIPMENT AND ANODE MFG. CO. LTD.,CHENNAI	01/21/089/50005/AM20/	Deferred
88.	Ms.BALAJI AMINES LIMITED,SOLAPUR,	01/21/089/50006/AM20/	Deferred
89.	Ms.STERLING AUXILIARIES PVT LTD,MUMBAI-	01/21/089/50007/AM20/	Dropped in view of Notification No.02/2015-20, dated 24.04.2019
90.	Ms.FLOWSERVE MICROFINISH VALVES PVT. LTD. HUBLI	01/21/089/50012/AM20/	Deferred

C. David

91.	Ms.SWISS GLASCOAT EQUIPMENTS LTD,,GUJARAT	01/21/089/50011/AM20/	Deferred
92.	M/s JUNIPER NETWORKS SOLUTION INDIA Pvt. Ltd., DELHI,	01/21/089/50009/AM20/	Deferred
93.	Ms.HONEY WELL TECHNOLOGY SOLUTIONS LAB PVT LTD,BANGALORE,	01/21/089/50013/AM20/	Deferred
94.	Ms.FLOWSERVE INDIA CONTROLS PVT LTD,KANCHIPURAM DIST,TAMIL NADU	01/21/089/50016/AM20/	Deferred
95.	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD. , BANGALORE,	01/21/089/50019/AM20/	Deferred
96.	Ms.TITANIUM EQUIPMENT AND ANODE MFG. CO. LTD.,CHENNAI,	01/21/089/50021/AM20/	Deferred
97.	Ms.GMM PFAUDLER Ltd. GUJARAT	01/21/089/50022/AM20/	Deferred
98.	M/s JUNIPER NETWORKS SOLUTION INDIA Pvt. Ltd. N.Delhi	01/21/089/50025/AM20/	Deferred
99.	Ms.L&T VALVES LIMITED,MUMBAI	01/21/089/50026/AM20/	Deferred
100.	Ms.L&T VALVES LIMITED,MUMBAI,	01/21/089/50028/AM20/	Deferred
101.	Ms.L&T VALVES LIMITED,MUMBAI,	01/21/089/50027/AM20/	Deferred
102.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , NEW DELHI	01/21/089/50024/AM20/	Deferred
103.	Ms. KEYSIGHT TECHNOLOGIES INDIA PVT. LTD., NEW DELHI,	01/21/089/50029/AM20/	Deferred

Note :

(i) **Deferred cases :** Cases which are shown as deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as Approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto :** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs.), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

(iv) **Returned without action :** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and can not be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Issue of export license by DGFT(Hqrs) :** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application, is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated. SCOMET Licenses are not handed over physically to the applicant firms and sent through Speed post only.

F. David